

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No.(IB)327(MB)/2017

CORAM:

SHRI V. P. SINGH

MEMBER (J)

SHRI RAVIKUMAR DURAISAMY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 27.09.2018

NAME OF THE PARTIES: Padarsh Pharmaceuticals Pvt Ltd

Vs

Health Secure (India) Pvt Ltd

Section 9 of the Insolvency and Bankruptcy Code, 2016.

ORDER

C.P.(IB)-327 (MB)/2017

Ld. Counsel for the Operational Creditor sought a relief for withdrawal
of the petition.

Prayer Allowed. Petition is dismissed as withdrawn.

Sd/-

RAVIKUM AR DURAISAM Y
Member (Technical)

Sd/-

V. P. SINGH
Member (Judicial)